## Annexure-4

Name of the corporate debtor: Drish Shoes Limited; Date of commencement of CIRP: 12.05.2022; List of creditors as on: 15.11.2022

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

| S1. | Name of  | Details of claim |         | Details of claim admitted |           |          |            |         |        | Amount  | Amount | Amount   | Amou    | Remark    |
|-----|----------|------------------|---------|---------------------------|-----------|----------|------------|---------|--------|---------|--------|----------|---------|-----------|
| No  | Creditor | received         |         |                           |           |          |            |         |        | of      | of any | of claim | nt of   | s, if any |
|     |          | Date of          | Amount  | Amount                    | Nature of | Amount   | Amount     | Whethe  | % of   | conting | Mutual | not      | claim   |           |
|     |          | receipt          | claimed | of claim                  | claim     | covered  | covered by | r       | voting | ent     | dues,  | admitted | under   |           |
|     |          | _                |         | admitted                  |           | by       | guarantee  | related | share  | claim   | that   |          | verific |           |
|     |          |                  |         |                           |           | security |            | party?  | in CoC |         | may be |          | ation   |           |
|     |          |                  |         |                           |           | interest |            | -       |        |         | set-of |          |         |           |
|     | NIL      |                  |         |                           |           |          |            |         |        |         |        |          |         |           |